GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3345
ANSWERED ON:15.04.2010
SETTLEMENT OF CASES OUT OF COURT
Hegde Shri Anant Kumar;Mahto Shri Baidyanath Prasad;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to introduce an alternative system to dispose off those cases out of court in which the Government is one of the party;
- (b) if so, the details thereof; and
- (c) whether the Government has figured out the number of cases In which it is a party;
- (d) if so, the number of such cases pending in lower courts and Supreme Court as on date; and
- (e) the percentage of such cases out of total number of pending cases?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR.M. VEERAPPAMOILY)

- (a) No, Madam;
- (b) Does not arise in view of (a) above;
- (c) No Madam;
- (d) & (e) Does not arise in view of (c) above.